

# HIGH COURT OF CHHATTISGARH: BILASPUR

## ORDER

No. 488/Confdl./2021  
II-3-1/2021

Bilaspur, dated the 01<sup>st</sup> July, 2021

The following Civil Judges Class-II as mentioned in Column no. (2) of the table below, are, hereby, transferred from the place mentioned in Column No. (3) to the place shown in Column No. (4) in the Revenue District mentioned in Column No. (5) and are posted in the capacity as mentioned in Column No. (6) from the date they assume charge of their office(s): -

TABLE

S. No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Dilli Singh Baghel, I Civil Judge Class-II	Kota	Durg	Durg	I Civil Judge Class-II
2.	Shri Bhaskar Mishra, Civil Judge Class-II	Dabhra	Raigarh	Raigarh	I Civil Judge Class-II
3.	Smt. Tanu Shree Gavel, I Civil Judge Class-II	Kharsiya	Bemetara	Bemetara	III Civil Judge Class-II
4.	Shri Pallve Raghuvanshi, Civil Judge Class-II	Bhatgaon	Raipur	Raipur	V Civil Judge Class-II
5.	Shri Ramesh Kumar Chauhan, I Civil Judge Class-II	Rajnandgaon	Katghora	Korba	II Additional Judge to the Court of Civil Judge Class-II
6.	Shri Lokesh Kumar, Civil Judge Class-II	Bagicha	Mungeli	Mungeli	Civil Judge Class-II
7.	Shri Girish Pal Singh, Civil Judge Class-II	Dongargarh	Bilaspur	Bilaspur	I Civil Judge Class-II
8.	Shri Gulapan Ram Yadav, Civil Judge Class-II	Rajpur	Raigarh	Raigarh	II Civil Judge Class-II
9.	Shri Satyanand Prasad, XI Civil Judge Class-II	Raipur	Durg	Durg	III Civil Judge Class-II

Contd. 2/-

10.	Ku. Khileshwari Sinha, Civil Judge Class-II	Deobhog	Ambikapur	Surguja (Ambikapur)	IV Civil Judge Class-II
11.	Shri Bhagwan Das Panika, Civil Judge Class-II	Pali	Janakpur	Koriya (Baikunthapur)	Civil Judge Class-II
12.	Ku. Mrinalini Katulkar, Civil Judge Class-II	Janakpur	Baloda-Bazar	Baloda-Bazar	Civil Judge Class-II
13.	Shri Vivek Netam, Civil Judge Class-II	Rajim	Dante-wara	Dakshin Bastar (Dante-wara)	I Civil Judge Class-II
14.	Ku. Seema Jagdalla, Secretary, District Legal Service Authority	Korba	Simga	Baloda-Bazar	Civil Judge Class-II
15.	Smt. Kanchan Lata Achala, Civil Judge Class-II	Tilda	Bilaspur	Bilaspur	II Civil Judge Class-II
16.	Shri Anshul Verma, I Civil Judge Class-II	Raigarh	Bilaspur	Bilaspur	IV Civil Judge Class-II
17.	Shri Alok Pandey, I Civil Judge Class-II	Surajpur	Tilda	Raipur	Civil Judge Class-II
18.	Ku. Akansha Rathore, VII Civil Judge Class-II	Bilaspur	Rajnandgaon	Rajnandgaon	I Civil Judge Class-II
19.	Shri Krishna Murari Sharma, XIV Civil Judge Class-II	Raipur	Bhatgaon	Baloda-Bazar	Civil Judge Class-II
20.	Shri Lokesh Patle, IX Civil Judge Class-II	Durg	Deobhog	Garia-band	Civil Judge Class-II
21.	Ku. Sanjulata Dewangan, XVII Civil Judge Class-II	Raipur	Chhui-khadan	Rajnandgaon	Civil Judge Class-II
22.	Shri Avinash Toppo, IX Civil Judge Class-II	Bilaspur	Rajim	Raipur	Civil Judge Class-II
23.	Ku. Namrata Norge, V Civil Judge Class-II	Raipur	Kota	Bilaspur	I Civil Judge Class-II

24.	Smt. Swarnlata Om Yadav, III Civil Judge Class-II	Durg	Bhata-para	Baloda-Bazar	II Additional Judge to the Court of Civil Judge Class-II, Baloda-Bazar at Bhatapara
25.	Smt. Sheelu Kesary, Civil Judge Class-II	Korba	Durg	Durg	V Civil Judge Class-II
26.	Smt. Deepti Barwa, I Civil Judge Class-II	Durg	Kharsiya	Raigarh	I Civil Judge Class-II
27.	Shri Sachin Paul Toppo, VIII Civil Judge Class-II	Durg	Bagicha	Jashpur	Civil Judge Class-II
28.	Ku. Manjusha Toppo, III Civil Judge Class-II	Raipur	Kharsiya	Raigarh	II Civil Judge Class-II
29.	Shri Shankar Kashyap, IV Addl. Judge to the Court of I Civil Judge Class-II	Durg	Kanker	Uttar Bastar (Kanker)	Civil Judge Class-II
30.	Shri Niraj Shrivastava, II Civil Judge Class-II	Raipur	Bilaspur	Bilaspur	VII Civil Judge Class-II
31.	Ku. Shweta Patel, IV Civil Judge Class-II	Bilaspur	Dondi-lohara	Balod	Civil Judge Class-II
32.	Ku. Satpreet Kour Chhabra, I Civil Judge Class-II	Bilaspur	Raigarh	Raigarh	IV Civil Judge Class-II
33.	Ku. Shweta Mishra, II Civil Judge Class-II	Bemetara	Pali	Korba	Civil Judge Class-II
34.	Shri Amit Matre, Civil Judge Class-II	Mungeli	Dharam-jaigarh	Raigarh	Civil Judge Class-II
35.	Smt. Ankita Mudaliar, VI Civil Judge Class-II	Durg	Saja	Bemetara	I Civil Judge Class-II
36.	Shri Ravi Kumar Mahobia, II Civil Judge Class-II	Raigarh	Dabhra	Janjgir-Champa	I Civil Judge Class-II

37.	Ku. Ankita Madanlal Gupta, Civil Judge Class-II	Baloda-Bazar	Durg	Durg	VIII Civil Judge Class-II
38.	Ku. Gayatri Sai, IV Civil Judge Class-II	Ambikapur	Raipur	Raipur	IX Civil Judge Class-II
39.	Ku. Akanksha Thakur, Civil Judge Class-II	Kanker	Raipur	Raipur	X Civil Judge Class-II
40.	Ku. Ankita Kashyap, V Addl. Judge to the Court of I Civil Judge Class-II	Durg	Bilaspur	Bilaspur	IX Civil Judge Class-II
41.	Ku. Akansha Beck, IV Civil Judge Class-II	Raigarh	Rajpur	Balrampur at Ramanujanj	Civil Judge Class-II
42.	Shri Narendra Kumar Tendulkar, Civil Judge Class-II	Kawardha	Marwahi	Gaurela Pendra Marwahi	Civil Judge Class-II
43.	Shri Anshul Minz, XVIII Civil Judge Class-II	Raipur	Pamgarh	Janjgir-Champa	Civil Judge Class-II
44.	Shri Virendra Singh, XIX Civil Judge Class-II	Raipur	Baikunth-pur	Koriya (Baikunth-pur)	Civil Judge Class-II
45.	Shri Suresh Toppo, Civil Judge Class-II	Baikunth-pur	Sitapur	Surguja (Ambikapur)	I Civil Judge Class-II
46.	Ku. Aarti Thakur, II Additional Judge to the Court of I Civil Judge Class-II	Kondagaon	Raipur	Raipur	XI Civil Judge Class-II
47.	Smt. Soni Tiwari, I Civil Judge Class-II	Mahasamund	Durg	Durg	IX Civil Judge Class-II
48.	Smt. Neha Yati Mishra, II Civil Judge Class-II	Rajnandgaon	Raipur	Raipur	II Civil Judge Class-II
49.	Ku. Astha Yadav, Civil Judge Class-II	Nagari	Balod	Balod	I Civil Judge Class-II
50.	Smt. Nidhi Sharma, Civil Judge Class-II	Dharamjaigarh	Raipur	Raipur	III Civil Judge Class-II

51.	Smt. Deepti Singh Gaur, Civil Judge Class-II	Simga	Kawar-dha	Kabir-dham (Kawar-dha)	Civil Judge Class-II
52.	Shri Bhupesh Kumar Basant, Civil Judge Class-II	Dondi-lohara	Konda-gaon	Konda-gaon	II Additional Judge to the Court of I Civil Judge Class-II
53.	Ku. Seema Kanwar, Civil Judge Class-II	Saja	Jagdal-pur	Bastar (Jagdal-pur)	V Civil Judge Class-II
54.	Shri Aslam Khan, Civil Judge Class-II	Pendra Road	Surajpur	Surajpur	II Addl. Judge to the Court of I Civil Judge Class-II
55.	Shri Anand Kumar Singh, Civil Judge Class-II	Marwahi	Surajpur	Surajpur	I Civil Judge Class-II
56.	Shri Shiv Prakash Tripathi, Civil Judge Class-II	Pamgarh	Janjgir	Janjgir-Champa	III Addl. Judge to the Court of I Civil Judge Class-II
57.	Smt. Bhawana Nayak Thakur, II Civil Judge Class-II	Dante-wara	Rajnand-gaon	Rajnand-gaon	II Civil Judge Class-II
58.	Shri Bhawesh Kumar Watti, I Civil Judge Class-II	Sitapur	Nagari	Dhamtari	Civil Judge Class-II
59.	Ku. Deepa Suchita Tirkey, Civil Judge Class-II	Pakhan-jur	Durg	Durg	VI Civil Judge Class-II
60.	Shri Rahul Sharma, Secretary, District Legal Services Authority	Durg	Durg	Durg	IV Additional Judge to the Court of I Civil Judge Class-II
61.	Shri Ravi Kumar Kashyap, Addl. Judge to the Court of I Civil Judge Class-II	Bilha	Pakhan-jur	Uttar Bastar (Kanker)	Civil Judge Class-II
62.	Shri Rahul Kumar, II Civil Judge Class-II	Dhamtari	Pendra Road	Gaurela Pendra Marwahi	Civil Judge Class-II

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63.	Shri Parth Tiwari, I Civil Judge Class-II	Balod	Bilha	Bilaspur	Addl. Judge to the Court of I Civil Judge Class-II, Bilaspur at Bilha
64.	Shri Rahul Shroff, X Civil Judge Class-II	Raipur	Maha-samund	Maha-samund	I Civil Judge Class-II

BY ORDER OF THE HIGH COURT

*(DEEPAK KUMAR TIWARI)*  
REGISTRAR GENERAL  
01.07.2021.

Endt. No. 489/Confdl./2021  
II-3-1/2021

Bilaspur, dated the 01<sup>st</sup> July, 2021

Copy forwarded to: -

- 1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 12) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 13) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 16) Registrar ([Vigilance and I. & E.]/ Judicial/ S. & A.), High Court of Chhattisgarh, Bilaspur for information.

Contd. 7/-

17) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

18) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.

19)

1. Shri Dilli Singh Baghel, I Civil Judge Class-II, Kota,
2. Shri Bhaskar Mishra, Civil Judge Class-II, Dabhra,
3. Smt. Tanu Shree Gavel, I Civil Judge Class-II, Kharsiya,
4. Shri Pallve Raghuvanshi, Civil Judge Class-II, Bhatgaon,
5. Shri Ramesh Kumar Chauhan, I Civil Judge Class-II, Rajnandgaon,
6. Shri Lokesh Kumar, Civil Judge Class-II, Bagicha,
7. Shri Girish Pal Singh, Civil Judge Class-II, Dongargarh,
8. Shri Gulapan Ram Yadav, Civil Judge Class-II, Rajpur,
9. Shri Satyanand Prasad, XI Civil Judge Class-II, Raipur,
10. Ku. Khileshwari Sinha, Civil Judge Class-II, Deobhog,
11. Shri Bhagwan Das Panika, Civil Judge Class-II, Pali,
12. Ku. Mrinalini Katulkar, Civil Judge Class-II, Janakpur,
13. Shri Vivek Netam, Civil Judge Class-II, Rajim,
14. Ku. Seema Jagdalla, Secretary, District Legal Service Authority, Korba,
15. Smt. Kanchan Lata Achala, Civil Judge Class-II, Tilda,
16. Shri Anshul Verma, I Civil Judge Class-II, Raigarh,
17. Shri Alok Pandey, I Civil Judge Class-II, Surajpur,
18. Ku. Akansha Rathore, VII Civil Judge Class-II, Bilaspur,
19. Shri Krishna Murari Sharma, XIV Civil Judge Class-II, Raipur,

20. Shri Lokesh Patle, IX Civil Judge Class-II, Durg,
21. Ku. Sanjulata Dewangan, XVII Civil Judge Class-II, Raipur,
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23. Ku. Namrata Norge, V Civil Judge Class-II, Raipur,
24. Smt. Swarnlata Om Yadav, III Civil Judge Class-II, Durg,
25. Smt. Sheelu Kesary, Civil Judge Class-II, Korba,
26. Smt. Deepti Barwa, I Civil Judge Class-II, Durg,
27. Shri Sachin Paul Toppo, VIII Civil Judge Class-II, Durg,
28. Ku. Manjusha Toppo, III Civil Judge Class-II, Raipur,
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49. Ku. Astha Yadav, Civil Judge Class-II, Nagari,
50. Smt. Nidhi Sharma, Civil Judge Class-II, Dharamjaigarh,
51. Smt. Deepti Singh Gaur, Civil Judge Class-II, Simga,
52. Shri Bhupesh Kumar Basant, Civil Judge Class-II, Dondilohara,
53. Ku. Seema Kanwar, Civil Judge Class-II, Saja,
54. Shri Aslam Khan, Civil Judge Class-II, Pendra Road,
55. Shri Anand Kumar Singh, Civil Judge Class-II, Marwahi,
56. Shri Shiv Prakash Tripathi, Civil Judge Class-II, Pamgarh,
57. Smt. Bhawana Nayak Thakur, II Civil Judge Class-II, Dantewara,
58. Shri Bhawesh Kumar Watti, I Civil Judge Class-II, Sitapur,
59. Ku. Deepa Suchita Tirkey, Civil Judge Class-II, Pakhanjur,
60. Shri Rahul Sharma, Secretary, District Legal Services Authority, Durg,
61. Shri Ravi Kumar Kashyap, Addl. Judge to the Court of I Civil Judge Class-II, Bilaspur at Bilha,
62. Shri Rahul Kumar, II Civil Judge Class-II, Dhamtari,

63. Shri Parth Tiwari, I Civil Judge Class-II, Balod,

64. Shri Rahul Shroff, X Civil Judge Class-II, Raipur

*for information and compliance. He/She is directed to take charge at his/her new place of posting on or before 16.07.2021.*

- 20) District & Sessions Judge, Balod/ Balrampur at Ramanujganj/ Baloda-Bazar/ Bemetera/ Bilaspur/Dakshin Bastar at Dantewara/ Dhamtari Durg /Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Koriya (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur /Uttar Bastar (Kanker). He/She is requested to impress upon the transferred Officer(s) that if the transferred officer(s) is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this order under intimation to this Registry. He/She is also requested to send immediately the handing/taking over charge report of transferred Officer(s) to this Registry.
- 21) District & Sessions Judge, Bastar at Jagdalpur for information.
- 22) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- 23) Additional Registrar (Admn./ D.E./ Judicial/ O/o R.G./ Scanning & Digitalization/Elimination, Record Room (Disposal) and D.D.O./ Criminal/ Civil & Copying/ Central Filing), High Court of Chhattisgarh, Bilaspur for information.
- 24) Officer on Special Duty-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
- 25) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 26) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 27) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 28) Deputy Registrar (Confidential/Vigilance and I. & E./ Works/Mediation/ Writ), High Court of Chhattisgarh, Bilaspur for information.
- 29) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 31) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 32) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
(DEEPAK KUMAR TIWARI)  
REGISTRAR GENERAL